

ITEM NO.111(MM)

COURT NO.4

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 2484/2014

SHANKAR LAL @ SHANKAR

Appellant(s)

VERSUS

STATE(NCT OF DELHI)

Respondent(s)

Date : 28-06-2019 This appeal was called on Mentioning today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. Varinder Kumar Sharma, AOR

For Respondent(s) Mr. R. Balasubramanian, Sr. Adv.  
Mr. S.K. Tyagi, Adv.  
Ms. Niranjana Singh, Adv.  
Mr. Santosh Kumar, Adv.  
Mr. B. Krishna Prasad, AOR

UPON Being Mentioned the Court made the following  
O R D E R

This matter cannot be heard by this Bench.  
List after summer vacations.

(NEELAM GULATI)  
COURT MASTER (SH)

(ANITA RANI AHUJA)  
COURT MASTER (NSH)